

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/15/ (IB)/2017

NAME OF THE PETITIONER(S) : KASTURI & SONS LTD

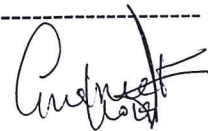
NAME OF THE RESPONDENT(S) : BORG ENERGY INDIA PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------


Ms. GIURMEET KOUR.
FOR
R & P PARTNERS

COUNSEL FOR PETITIONER.



ORDER

Counsel for the petitioner present. Registry is directed to issue notice to the respondent. Put up on 22.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)